

12

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/152/2016
NAME OF THE PETITIONER(S) : M/s Mather Projects Private Limited & another
NAME OF THE RESPONDENT(S) : M/s Fancy Resorts & Convention Centre Pvt. Ltd. & 2
others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

	S. SIDDHARTHAN for M/R DEUMATAKAR	Counsel for Petitioner	
	T. v. P. Sai Vihari by Hari Shankarmani	Counsel for Respondents/ Applicants	T. v. P. Sai Vihari

ORDER

Shri S Siddharthan, counsel for petitioner present. Shri T V P Sai Vihari, proxy representing counsel for respondents present and sought time for submitting arguments in CA 1/2015 relating to the maintainability of the petition. At his request time enlarged. Put up on 22.03.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)